

saying is that to the Singareni colliery itself no amount has been given so far.

Shri S. N. Mishra: The position with regard to the assistance for this development would require the giving of certain details for its clarification. One request was addressed to the Minister of Production and another was addressed to the Deputy Chairman of the Planning Commission. The former request was addressed in April 1954 and the second one in November 1954. So far as the position of the Planning Commission is concerned it may be made clear that they could utilise funds out of the Rs. 3 crores allocation. But if they want to utilize the 1955-56 allocation, for the development of Singareni, they could well do so. But I do not know at what stage this is. This is the position so far as the Planning Commission is concerned.

Shri T. B. Vittal Rao: May I know whether the Chief Mechanical Engineer, Coal Board, was deputed by the Planning Commission or the Production Minister to go and inspect?

Shri S. N. Mishra: When this matter was considered in the Inter-Ministerial meeting the State Government was advised to reduce its demand to the Industrial Finance Corporation from Rs. 151 lakhs to Rs. 100 lakhs, so that there would be no necessity for any guarantee by the Central Government. This required technical appraisal by the Chief Mining Engineer. Therefore, the Chief Mining Engineer has submitted his report which has been forwarded to the Minister for Commerce and Industry for onward transmission to the Industrial Finance Corporation.

Shri T. B. Vittal Rao: May I know whether it is a fact that the Singareni collieries acceded to the request made by the Centre for a reduction, and, if so, when was their consent received?

Shri S. N. Mishra: That has been considered. The Chief Mining Engineer has already submitted his report.

That report is now being processed in consultation with the State Government. But pending a decision on this application, the State Government has made a request for allotment out of the Special Development Fund.

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): The latest information is that the State Government are not very keen about the assistance from the Centre. They are trying other sources to secure the loan on better terms.

कपड़ की मिलों तथा रुई आयात

* १४४२. श्री अमर सिंह झाबर: क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि: (क) क्या देश की कपड़ की मिलों में पिछले वर्ष की तुलना में इस वर्ष करघों और तकुओं की संख्या बढ़ गई है,

(ख) यदि हां, तो कितनी,

(ग) क्या इस वर्ष रुई के आयात में वृद्धि करना आवश्यक होगा, और

(घ) यदि हां, तो कितनी ?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) It is understood that there is increase in the number of spindles but not in the number of looms.

(b) About 69 thousand spindles.

(c) No, Sir.

(d) Does not arise.

BHAKRA PROJECT

*1454. **Sardar Hukam Singh:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to starred question No. 995 on the 16th September, 1954 and state:

(a) whether any programme for the reduction of foreign personnel employed on the Bhakra Project has since been drawn up by the Bhakra Control Board; and

(b) if so, what percentage is likely to be reduced during 1954-55?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The number of foreign specialists engaged on Bhakra Nangal Project is under constant review of the Bhakra Control Board and the Government of the Punjab and it is the policy of the State Government to reduce the number steadily as Indian understudies get trained.

(b) The number of specialists on 1st March, 1955 was 43 as against 63 on 1st March, 1954 i.e. a reduction of about 32 per cent.

Sardar Hukam Singh: What were the total emoluments paid in the form of salaries, leave allowances, family allowances and other allowances during the last year to these experts?

Shri Hathi: In 1952-53 it was Rs. 24,36,576; in 1953-54 it was Rs. 67 lakhs and in 1954 Rs. 61 lakhs.

Sardar Hukam Singh: Is there any agreement guaranteeing them a specific and definite period for their service?

Shri Hathi: Contracts are entered into with every individual specialist.

Sardar Hukam Singh: There were some complaints in the Press some-time ago that some experts had been discharged in disregard of the agreement. Was there any substance in that?

Shri Hathi: I do not think anybody's services were terminated in this manner.

Shri R. P. Garg: Is it a fact that recently some cracks in the Dam were discovered due to heavy blasting; if so, who is responsible for the blasting—Indian experts or foreign experts?

Shri Hathi: The construction of the dam has not yet started.

DEVELOPMENT SCHEMES

*1455. **Shri S. N. Das:** Will the Minister of Planning be pleased to lay a statement on the Table of the House showing:

(a) the important schemes of development in the various States which have been given up and have been replaced by other schemes to be finished during the Plan period;

(b) the main reasons for abandoning such schemes; and

(c) the importance of the new schemes that are to be implemented during the first Plan period?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c). A statement is laid on the Table of the Lok Sabha. [Placed in Library. See No. S-93/55.]

Shri S. N. Das: May I know the total amount involved in the schemes that have been given up and the new schemes that have been taken up now?

Shri S. N. Mishra: So far as the new schemes are concerned, they come under adjustments and they amount to about Rs. 216 crores. About the schemes that have been abandoned, it will be difficult for me to answer.

Shri S. N. Das: May I know if any assessment has been made as to the extent of the employment that will be provided by these new schemes?

Shri S. N. Mishra: This question has been coming up before the House so often but it is only in a very tentative way that any assessment of the results produced can be made at this stage so far as employment effects are concerned.

Shri S. N. Das: May I know if all the new schemes that have been taken up are expected to be completed in the Plan period?

Shri S. N. Mishra: It is precisely for this purpose and particularly to add to the employment potential of the Plan, which was characterised by a certain amount of urgency, that these schemes were included and we expect that most of them will be completed.

श्री अक्षय वर्मान : क्या मैं जान सकता हूँ कि जा योजनाएं बीच में ही छोड़ दी गई थीं, उन